

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-131/1994/1127/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Pranjal Das,  
Special Judge, CBI, NIA,  
Assam, Guwahati.

Dated Guwahati the 15<sup>th</sup> February, 2021.

Sub: Station leave.

Ref:- Your letter No.SPL/CBI/01-2020/41 dated 11.02.2021.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for station leave permission from the evening of 17.02.2021 (after 5 PM) till early morning of 18.02.2021 (before 9 AM), has been granted. The Special Judge, Addl. CBI Court No.1 and in his absence the Special Judge, Addl. CBI Court No. 2 and in his absence the Special Judge, Addl. CBI Court No.3 will remain in charge of your Court and office during your absence.

Yours faithfully,

sdt

**JT.REGISTRAR (VIGILANCE)**

1131

Memo **NO.HC.VII-131/1994/1128/A**, dated 15-2-2021

Copy to :

1. The Special Judge, Addl. CBI Court No.1.
2. The Special Judge, Addl. CBI Court No. 2.
3. The Special Judge, Addl. CBI Court No. 3.
4. The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)**

sdg